

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:915

ANSWERED ON:29.11.2005

EXPANSION OF ANGANWADI SCHEME AND NUMBER OF ANGANWADI CENTRE

Budholiya Shri Rajnarayan;Maheshwari Smt. Kiran

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Angawnadi centres functioning in the country at present including Rajasthan, State-wise;

(b) whether the Government is considering to expand Angawnadi Scheme in the country; and

(c) if so, the details thereof?

Answer

MINSITER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

(a) State-wise number o f sanctioned and functional Anganwadi Centres, including Rajasthan, as on 31.7.2005, is given in the statement at Annexure-I.

(b)&(c) The Government has recently expanded the Integrated Child Development Services (ICDS) Scheme. State-wise number of additional ICDS Projects and Anganwadi Centres is given in the Statement at Annexure-II.

ANNEXURE-I

STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 915 FOR 29.11.2005 REGARDING EXPANSION O F ANGANWADI SCHEME AND NUMBER O F ANGANWADI CENTRE B Y SHRI RAJNARAYAN BUDHOLIYA AND SHRIMATI KIRAN MAHESHWARI

State/UT Number of Anganwadi Centres as
on 31.7.2005
Sanctioned Functional

| | | |
|-------------------|--------|--------|
| Andhra Pradesh | 56204 | 54870 |
| Arunachal Pradesh | 2359 | 2359 |
| Assam# | 25416 | 25302 |
| Bihar | 60813 | 57486 |
| Chhattisgarh | 20289 | 20289 |
| Goa | 1012 | 1012 |
| Gujarat | 37961 | 37400 |
| Haryana | 13546 | 13546 |
| Himachal Pradesh | 7354 | 7354 |
| Jammu & Kashmir## | 18772 | 10398 |
| Jharkhand | 24171 | 22170 |
| Karnataka | 40301 | 40301 |
| Kerala | 25393 | 25361 |
| Madhya Pradesh | 49787 | 49710 |
| Maharashtra | 62716 | 62679 |
| Manipur | 4501 | 4500 |
| Meghalaya | 2218 | 2218 |
| Mizoram | 1361 | 1361 |
| Nagaland | 2770 | 2770 |
| Orissa | 34201 | 34201 |
| Punjab | 14730 | 14730 |
| Rajasthan | 35821 | 35804 |
| Sikkim | 500 | 500 |
| Tamil Nadu | 42677 | 42677 |
| Tripura | 3874 | 3768 |
| Uttar Pradesh | 106059 | 101352 |
| Uttaranchal | 6658 | 6609 |
| West Bengal | 57540 | 54666 |
| A & N Islands | 527 | 527 |
| Chandigarh | 300 | 300 |
| Delhi | 3902 | 3842 |
| Dadra & N Haveli | 138 | 138 |

| | | |
|--------------|--------|--------|
| Daman & Diu | 87 | 87 |
| Lakshadweep | 74 | 74 |
| Pondicherry | 677 | 677 |
| All India -> | 764709 | 741038 |

as on 31.7.2004

19 ICDS Projects and 6817 anganwadi centres were sanctioned in Jammu & Kashmir on 2nd December 2004 as part of expansion of ICDS Scheme.

ANNEXURE-II

STATEMENT REFERRED TO IN REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 915 FOR 29.11.2005 REGARDING EXPANSION OF ANGANWADI SCHEME AND NUMBER OF ANGANWADI CENTRE BY SHRI RAJNARAYAN BUDHOLIYA AND SHRIMATI KIRAN MAHESHWARI.

SlNo. State Number of additional ICDS Projects and Anganwadi Centres sanctioned

| ICDS Projects | AWCs | |
|----------------------|------|-------|
| 1. Andhra Pradesh | 13 | 9562 |
| 2. Arunachal Pradesh | 21 | 678 |
| 3. Assam | 23 | 6659 |
| 4. Bihar | 139 | 19602 |
| 5. Chhattisgarh | 6 | 9148 |
| 6. Goa | Nil | Nil |
| 7. Gujarat | 33 | 3523 |
| 8. Haryana | 12 | 2813 |
| 9. Himachal Pradesh | 4 | 10894 |
| 10. Jammu & Kashmir | 19 | 6817 |
| 11. Jharkhand | Nil | 6683 |
| 12. Karnataka | Nil | 11313 |
| 13. Kerala | Nil | 3256 |
| 14. Madhya Pradesh | 31 | 9537 |
| 15. Maharashtra | 44 | 12864 |
| 16. Manipur | Nil | Nil |
| 17. Meghalaya | 7 | 961 |
| 18. Mizoram | 2 | 231 |
| 19. Nagaland | 2 | 265 |
| 20. Orissa | Nil | 3279 |
| 21. Punjab | 6 | 2691 |
| 22. Rajasthan | 17 | 11041 |
| 23. Sikkim | 6 | 488 |
| 24. Tamil Nadu | Nil | 3049 |
| 25. Tripura | 11 | 2220 |
| 26. Uttar Pradesh | 1 | 31498 |
| 27. Uttaranchal | Nil | 1134 |
| 28. West Bengal | 58 | 17100 |
| 29. A&N Islands | Nil | 94 |
| 30. Chandigarh | Nil | 29 |
| 31. Delhi | Nil | 526 |
| 32. D&N Haveli | 1 | 77 |
| 33. Daman & Diu | Nil | 10 |
| 34. Lakshadweep | Nil | Nil |
| 35. Pondicherry | Nil | 11 |

TOTAL: 456 188055